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Shri Nath Pai: This is my agony, as a man from Bombay, my question.

Dr. S. Chandrasekhar: Then all right. The population of Bombay City has increased from 15 lakhs in **1941** to 51 lakhs in 1966. We have done a projection for the population of Bombay City on current trends of fertility and mortality and on that basis by 1981 we expect the city have 75 lakhs of people. Therefore the city by 1971 the population of would require 418 million gallons per day and in 1981 560 million gallons per day. It is supposed to be a city venture but, unfortunately, the financial limitations are there. Therefore, the Bhatsai Water Supply Scheme will have to be assisted by the World Bank. Negotiations are afoot Mr. Krombeck of the World Bank has already visited and had consultations with the Corporation and State Government. Two of studies are in progress; firstly, the pre-appraisal study of the and, secondly, the feasibility Bhatsai River Water Supply Project. An estimated expenditure of Rs. 68.47 crores is involved and hope and trust that the Corporation, the Maharashtra State and the World Bank will come to some kind of adequate water agreement so that supply can be assured to the growing population of Bombay City.

Shri Nath Pai: Whereas the Maharashtra Government, the Corporation and the World Bank will be able perhaps to discharge their duties, which have been neglected in the lamentably, may I know whether the Centre will be making available adequate support, both financial technical, to the Corporation and the Government of Maharashtra? I want an assurance from the Finance Minister in this regard. Whereas Bombay Corporation and the Governcollaborament of Maharashtra, in tion with the World Bank, play their due role in solving this the paucity problem, knowing resources available to the

ment of Maharashtra and the Corporation, may I know whether the Government of India will play role in the Corporation? helping Shri Morarjibhai should know this. since he is still half a resident Bombay.

The Deputy Prime Minister Minister of Finance (Shri Desai): I am a resident of the whole of India.

The resources of the Centre are no better than the resources of Maharashtra State; perhaps, the Maharashtra State's are even better

Shri Nath Pai: Am I to understand that no help will be given?

Mr. Speaker: Question No. 48, Shri D. C. Sharma:

श्री मधु लिमये: इस पर एक-दो प्रश्न ग्रीर पछने दीजिये, ग्रध्यक्ष महोदय । बम्बई के माननीय सदस्य प्रश्न पूछना चाहते हैं। उनके। एक दो पछ लेने दीजिये ।

Mr. Speaker: He cannot offhand anything more than that.

## Power Production for Fourth Five Year Plan

\*48. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:

- (a) whether an outline of power production for the Forth Five Year Plan has been finalised;
- (b) if so, the broad details thereof; and
- (c) whether any target has been fixed for first year of the Fourth Five Year Plan?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) No, Sir. Fourth Five Year Plan has not yet finalised.

(b) However, during the Fourth Plan it is tentatively envisaged to achieve an additional installed capacity of 10 million kilowatts and cons705

truct new transmission lines etc. incurring an outlay of Rs. 2160 crores.

(c) No target was fixed for the first year of the Fourth Plan.

Shri D. C. Sharma: May I know if in the Fourth Five Year Plan any allocation will be made for agricultural purposes, for industrial purposes and for domestic consumption? Unless it is done, I think, the whole Plan will not succeed in achieving the objectives set. I want to know whether a certain percentage has been fixed for agricultural purposes, a certain percentage for industrial development and a certain percentage for domestic consumption. Has the Government got any idea about these things or not?

Dr. K. L. Rao: For the rural electrification programme, Rs. 305 crores have been provided under this and we expect to supply electricity for about 7 lakh wells in the Plan.

Shri D. C. Sharma: What would be the break-up of figures between the State and the Centre? Will the Centre foot the entire bill or will it be divided between the States and the Centre?

Dr. K. L. Rao: In the power sector, practically, the whole amount is provided by the Centre as a loan and out of Rs. 2,160 crores, Rs. 1900 crores go to the State.

Shri P. Venkatasubbaiah: May I know what effective steps the Government has taken to correct the imbalance of the per capita power consumption and production in various States and what are the details thereof?

Dr. K. L. Eac: It is true that there is regional imbalance in the country and it is very necessary to correct the imbalance. But it is not possible to do so in one Plan. It has to be done very gradually. We are doing some load-survey in each State and it is hoped that we will be able to provide electricity as per the load survey.

की प्रकाशकीर सालते 4 वेतने पंपक्षिक वोजना में विश्वकी के उरपावनों के सक्ष्य निर्धारित करते समय क्या जिलाई संजी ने इस बात की भी जानकारी भी है कि सब से कम विद्युत उत्पादन जिन राज्यों में है उन में क्या उत्तर प्रदेश भी एक नहीं हैं ? यदि है, तो उत्तर प्रदेश में चतुर्व पंजवर्णीय योजना में विद्युत उत्पादन प्रजिक बढ़ाया जा सके, इसके लिए क्या कुछ विशेष कार्यक्रम तैयार किये गये हैं तो उनका क्यौरा क्या है ?

Mr. Speaker: If we take up the question of each and every State, then there will be no end to it. This is a general question about the Plan.

Dr. E. L. Rao: For Uttar Pradesh, we are providing the whole amount required

Mr Speaker: We need not take up individual cases, State by State.

Shri Baburao Patel: What sort of planning is this? We have a Five Year Plan and for two years we do not get into the Plan Why not have annual plans?

Dr K L. Rao: We are going ahead with the projects in the power sector. There is a fairly good progress in the power sector.

भी भ० सि॰ सहगतः चौथी पंचवर्षीय योजना में मध्य प्रदेश के लिये जो टारगेट फिक्स किये गये है उन मे मैं जानना चाहता हूं कि हसदो प्राजेक्ट के लिए कितना पैसा रखा गया है ?

Dr. K. L. Rao: That is one of the fortunates States for which all the amount is provided....

Mr. Speaker: I will not allow questions for each and every State. This is a general question about the Plan.

Shri N. Sreekantan Nair: May I know whether the first part of the Iddiki scheme under the Canadian cooperation is likely to be completed in the Fourth Plan? In view of the fact

Mr. Speaker: Order, order. It does not arise here. This is a general question.

Shri N. Sreekantan Nair. I want to know whether under the Agreement which has been signed, the first part of the Iddiki scheme is likely to be completed in the Fourth Plan.

Mr. Speaker: If individual cases are taken, then hundreds will come up. This is a general question about the Fourth Plan.

हुकम चद कड़वाय: धभी धाप चुनावों के धन्दर हमारे बहुत से कांग्रेसी उम्मीदवारों के द्वारा कई देहातो में बिजली के खम्में डाले गये थे बिजली लगाने के लिए। लेकिन जब चुनावों में उनकी हार हो गई तो खम्में उठा लिये गये .....

Mr Speaker: Order, order. This has nothing to do with this. This does not arise at all. This is about the power scheme for the Fourth Plan.

भी हुकम चन्द्र कख्याय: देहात देहात में बिजली के खम्मे डाले गये थे वोट बटोरने के लिए लेकिन जब उनकी हार हो गई तो उन खम्भो को उठा लिया गया। मैं जानना चाहता हू कि उन देहातो में बिजली पहुचाई जायेगी या नहीं पहुंचाई जायेगी?

Shri S. M. Banerjee: During the Third Plan the electricity produced was given to the peasants at a much higher rate than that at which it was given for industrial uses. I would like to know whether effective steps will be taken to see that electricity is given at the cheapest rate to the peasants during the Fourth Plan.

Dr. K. L. Rae: Every effort will be made to achieve economy, to replace dissel sets by thermal or hydro power and to have the grid formation. These will be reducing the cost of electricity.

Oral Answers

Mr. Speaker: Short Notice Yuestion. Mr. Kachhavaiya.

Shri Krishna Kumar Chatterjee (Howrah): Before you take up the next business.....

Mr. Speaker: We are taking up a Short Notice Question. Mr. Kachhavaiya.

12 hrs.

SHORT NOTICE QUESTION

नेजनल स्मःल इंडस्ट्रीय कारपोरेजन लिनिडेड

S.N.Q. 1. की हुकम काव कड़वाय: ृंक्या श्रीक्रीणिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेगे कि :

- (क) क्या यह सच है कि नेशनल स्माल इन्डस्ट्रीज कारपोरेशन लिमिटेड के दस कर्मचारियों ने भूख हड़ताल आरम्भ कर दी है ;
- (ख) क्या यह भी सच है कि उक्स कर्मचारियों ने इससे पूर्व प्रदर्शन भी किया चा;
- $(\eta)$  यदि हां, तो उनकी मांगों का विवरण क्या है ; ग्रीर
- (घ) सरकार ने इस सम्बन्ध में क्या कदम उठाये हैं ?

जीकोपिक विकास तथा कम्पनी कार्य नंत्रासय में उपनंत्री (थी मानुस्कास सिंह) हैं: (क) से (घ) प्रक विवरण सभा पटल पर रखा जाता है।

## विवरम

(क) जी, हां । नेजनल स्माल इन्डस्ट्रीज कारपोरेजन लिमिटेड के 10 कर्मचारियों के एक दल ने 16 मार्च, 1967 के प्रात:काल से मूख हड़ताल चारस्म कर दी है और